

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10776/2021

(Arising out of impugned final judgment and order dated 04-05-2021 in CWJC No. 24282/2019 passed by the High Court of Judicature at Patna)

AARAV JAIN

Petitioner(s)

VERSUS

BIHAR PUBLIC SERVICE COMMISSION & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and  
IA No. 81422/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 81421/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 81419/2021 - EXEMPTION FROM FILING O.T.  
IA No. 81416/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(C) No. 11089/2021  
(IA No. 84784/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 84786/2021 - EXEMPTION FROM FILING O.T.  
IA No. 41610/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 15809/2021  
(FOR ADMISSION and I.R. and IA No.127873/2021-EXEMPTION FROM FILING  
O.T.)

SLP(C) No. 15819/2021  
(IA No. 41615/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 127987/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16198/2021  
(FOR ADMISSION and IA No.130885/2021-EXEMPTION FROM FILING  
AFFIDAVIT and IA No.130884/2021-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 809/2022  
(FOR ADMISSION and I.R. and IA No.8476/2022-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.8477/2022-EXEMPTION FROM  
FILING O.T. and IA No.8475/2022-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 12-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. R.Balasubramanian, Sr. Adv.  
Mr. Sachin Sharma, AOR  
Mr. Anil Kumar Gulati, Adv.  
Mr. Rahul Gaur, Adv.  
  
Ms. Pooja Dhar, AOR  
Ms. Ishita Chowdhury, Adv.  
  
Mr. Varun Singh, Adv.  
Mr. Nitin Saluja, AOR  
Mr. Abhijeet Kumar Pandey, Adv.  
Mr. Raman Kr. Singh, Adv.  
  
Mr. Tungesh, AOR

For Respondent(s) Mr. Saket Singh, Adv.  
Ms. Sangeeta Singh, Adv.  
Ms. Somyashree, Adv.  
Mrs. Niranjana Singh, AOR  
  
Mr. Navin Prakash, AOR  
  
Mr. Samir Ali Khan, AOR  
  
M/S. Parekh & Co., AOR  
  
Mr. Gaurav Agrawal, AOR  
Mr. C. George Thomas, Adv.  
  
Mrs. Anjana Prakash, Sr. Adv.  
Mr. Anuj Prakash, Adv.  
Mr. Kumar Mihir, AOR

For intervenor(s) Mr. Vijay Hansaria, Sr. Adv.  
Mr. Shantanu Sagar, AOR  
Mr. Prabhat R. Raj, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List these petitions on 20th April, 2022.

(ANITA MALHOTRA)  
COURT MASTER

(KAMLESH RAWAT)  
COURT MASTER